

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF CREDITORS OF SALELINK ECOM PRIVATE LIMITED**

Sr.No.	Relevant Particulars	
1	Name of Corporate Debtor	Salelink Ecom Private Limited
2	Date of incorporation of Corporate Debtor	18/06/2016
3	Authority under which Corporate Debtor is incorporated /registered	Registrar of Companies (Mumbai) under the Companies Act , 1956
4	Corporate identity number of corporate debtor	U74999MH2016PTC282578
5	Address of the registered office and principal office (if any) of the corporate debtor	<b>Registered Address:</b> 37, 3 <sup>rd</sup> floor, plot no-115/117, Trinity Chambers, Bora Bazar Street, Fort MUMBAI ,400 001.,maharashtra state, IN
6	Insolvency commencement date in respect of corporate debtor	22 <sup>nd</sup> October,2019 Date of appointment of the undersigned by NCLT, Mumbai :- 25 <sup>th</sup> October 2019 Date of receipt of appointment order :3 <sup>rd</sup> December 2019 .
7	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Resolution process which is <b>20th April,2020.</b>
8	Name and registration number of the insolvency professional acting as interim resolution professional	Prabhakar Bhat IP Regn No :IBBI/IPA-001/IP-P00299/2017-18/10543
9	Address and e-mail of the interim resolution professional as registered with the Board	No 7, First floor Shital, Plot No 81, Jain Mandir Marg , Behind Old SIES College, Sion West ,Mumbai-400022 sukkhe@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	No 7, First floor Shital, Plot No 81, Jain Mandir Marg , Behind Old SIES College, Sion West ,Mumbai-400022 sukkhe@gmail.com
11	Last date of submission of claims	<b>16th December, 2019</b>
12	Classes of creditors , if any , under clause (b) of sub section (6A) of section 21, ascertained by the interim resolution professional	<b>NIL</b>
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<b>NOT APPLICABLE</b>
14	a) Relevant Forms and b) Details of authorized representatives are available at	a) Web link: The relevant forms can be downloaded from IBBI website <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> and also can be obtained from IRP. b) Physical Address : Available at address given in Serial No. 10 above.

Notice is hereby given that the National Company Law Tribunal , Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution process of the Salelink Ecom Private Limited on 22<sup>nd</sup> October 2019.

The creditors Salelink Ecom Private Limited are hereby called upon to submit their claims with proof on or before 16<sup>th</sup> December, 2019 to the interim resolution professional at the address mentioned against entry no 10.


The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claims shall attract penalties.**

Date : 4th December 2019

Place : Mumbai

  
**PRABHAKAR BHAT**  
 Interim resolution professional

